GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2633
TO BE ANSWERED ON: 11.08.2023

REGULATION OF AI ENABLED TECHNOLOGY PLATFORMS

2633.   SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Electronics and Information Technology be pleased to state:

(a)   the manner in which Government looks at Artificial Intelligence (AI)-enabled technology platforms like ChatGPT;
(b)   whether it is a fact that there is a growing influence of AI platforms and there is a need to regulate these platforms in the country;
(c)   if so, whether there is any move to regulate AI-enabled technology platforms;
(d)   whether any discussions on this issue were held in the recent G7 Digital Ministers Conference; and
(e)   if so, the outcome of the same?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c):   ChatGPT is a Large Language Model (LLM) launched by US based OpenAI. AI is a kinetic enabler of India's digital economy and innovation ecosystem. However, there are concerns about safety, trust and harm. NITI Aayog has published a series of papers on the subject of Responsible AI for All.

(d) and(e): There was a discussion on several subjects including AI in the G7 Digital and Tech Ministers meeting held in April, 2023 in Japan. Although India is not a member of G7, India was invited for the G7 summit in Japan. The extract of the Ministerial Declaration agreed by the G7 members is as follows:

"Given that generative AI technologies are increasingly prominent across countries and sectors, we recognise the need to take stock in the near term of the opportunities and challenges of these technologies and to continue promoting safety and trust as these technologies develop. We plan to convene future G7 discussions on generative AI which could include topics such as governance, how to safeguard intellectual property rights including copyright, promote transparency, address disinformation, including foreign information manipulation, and how to responsibly utilise these technologies. These discussions should harness expertise and leverage international organisations such as the OECD to consider analysis on the impact of policy developments and GPAI to conduct relevant practical projects."

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